[RAJYA SABHA]

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(c) the assistance that have been given by the Central Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER. (PROF. SIDDHESHWAR PRASAD), (a) The Government of Kerala have not approached Government of India for Central loan assistance for their rural electrification schemes during the year 1969-70

(b) and (c) Do not arise

CONCERNS WITH L I C INVESTMENTS

1644. SHRI BANKA BEHARY DAS Will the PRIME MINISTER be pleased to state:

- (a) the names of the concerns in which the Life Insurance Corporation has invested more than ten lakhs of rupees as capital since its inception,
- (b) how many of such concerns are running at a loss during the last three years, and
- (c) the names of those losing concerns?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAG-ANNATH PAHADIA): (a) It is not in public interest to disclose the names of individual companies in which the Corporation holds investments.

(b) and (c) Do not arise.

KORADI SUPER THERMAL STATION

1645 SHRI T. G DESHMUKH:

SHRI N. P. CHAUDHRI:

Will the Minister of IRRIGATION AND POWER be pleased to state.

- (a) the number of engineers, technicians, workers engaged for the execution of the Koradi Super Thermal Station, and
- (b) what progress has so far been made in the execution of the Koradi Super Thermal Station?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF SIDDHESHWAR PRASAD): (a) Presently thirty engineers, twenty technicians and thirtyfour workers are engaged on Koradi Project.

(b) Orders for two 120 MW turboalternator sets. High pressure and low pressure piping, precipitators and certain ancillary equipment have been placed in Poland Contract for supply, erection and commissioning of boilers has been finalised with Messrs AVB, Durgapur Specification and ordering of other equipment are in progress Preliminary designs regarding turbo-alternators were discussed with suppliers and finalised ments of equipment from Poland have started Shipments of raw material are being received from UK. for fabrication of boilers Land has been acquired. General surveys, Geophysical tests and soil investigations are completed Work or Kamptikheri weir and Baby canal are in progress

FERTILIZER CORPORATION OF INDIA 1646. SHRI T. G. DESHMUKH: SHRI N P. CHAUDHRI:

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state:

- (a) whether it is a fact that the Fertilizer Corporation of India do not supply Chilean Nitrate to small industrial Units at Nagpur at the same rate at which they are supplying to Bombay and Gujarat Units; and
- (b) if so, what are the reasons there-

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D R. CHAVAN). (a) No Fertilizer Corporation of India is not producing at present any Chilean Nitrate.

(b) Does not arise.

KORADI SUPER THERMAL STATION

1647 SHRI T G DESHMUKH: SHRI N. P. CHAUDHRY:

Will the Minister of IRRIGATION AND POWER be pleased to state

(a) whether it is a fact that Ministry of Railways have not agreed to the proposal to construct a railway line near Koradi Super Thermal Station for transporting coal; and

(b) if so, what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESHWAR PRASAD): (a) No, Madam.

(b) Does not arise.

1648. [Transferred to the 29th August, 1969.]

PER CAPITA INCOME IN BIHAR

1649. SHRI R. P. KHAITAN: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a tact that there is a great disparity in per capita Income of Bihar as compared to that of other States;
- (b) if so, what are the main reasons therefor; and
- (c) what steps are being taken by Government to bring it at par with other States?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI): (a) According to the latest available estimates, Bihar is one of the six States in which the per capita income is lower than the national average.

(b) and (c) Reasons include historical circumstances and various socioeconomic factors. Per capita incomes are sought to be raised and inequalities reduced through planned economic development. The draft of the Fourth Five Year Plan sets forth various programmes and policies to raise per capita incomes and reduce regional disparities.

Writing-off of Income-tax Arrears

1650. SHRI R. P. KHAITAN: Will the PRIME MINISTER be pleased to refer to the reply to Unstarred Question No. 357 given in the Rajya Sabha on the 6th May, 1969 and state:

- (a) whether the Report of the Administrative Reforms Commission on Central Direct Taxes Administration has since been examined by Government;
- (b) if so, the amount of income-tax arrears written off on account of recommendations of the Administrative Reforms Commission;
- (c) the details of the Income-tax assessees who benefited in the matter; and
- (d) the reasons for the writing-off of such arrears?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P.C. SETHI): (a) and (b) The recommendations made in the report of the Administrative Reforms Commission on Central Direct Taxes Administration for the writing off of outstanding demand which are clearly irrecoverable, are under examination. A decision is expected to be taken shortly.

(c) and (d) Does not arise.

सिंचाई के लिए परमाणु शक्ति का उपयोग

1651. श्री जगदम्बी प्रसाद यादव : क्या सिचाई तथा विद्युत् मंत्री यह बताने की कृप्। करेंगे कि !

- (क) अणुशक्ति द्वारा उत्पादित बिजली का उपयोग सिचाई के लिये किस प्रकार कब से और कहाँ-कहाँ किया जाएगा; और
- (ख) क्या इस उद्देश्य के लिए सरकार द्वारा कोई योजना अथवा कार्यक्रम तैयार किया गया है ?

†[USE OF ATOMIC ENERGY FOR IRRIGA-TION PURPOSES

1651. SHRI J. P. YADAV: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) how and by when the atomic energy would be used for irrigation purposes and the places where it would be put to such use; and

^{†[]} English translation.